

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 308 OF 2017

Dated: 3rd October, 2018

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Lanco Amarkantak Power Limited

.... Appellant(s)

Vs.

Haryana Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Deepak Khurana
Mr. Vineet Tayal
Mr. Teyasu

Counsel for the Respondent(s) : Mr. Nishant Ahlawat for R-1

Mr. M. G. Ramachandran
Ms. Anushree Bardhan
Mr. Shubham Arya for R-3

Mr. Yashaswi Kant for PTC

ORDER

As agreed by the learned counsel for the parties, list the matter for hearing on **13.12.2018**.

**(S.D. Dubey)
Technical Member**

mk/kt

**(Justice Manjula Chellur)
Chairperson**